

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 3016/2024 in C.P. (IB)/862(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.06.2024**

NAME OF THE PARTIES:- Dilip Ambadas Lonkar
V/s
Prakash V Kukreja
IN THE MATTER OF
Gracious Communications Pvt Ltd.
V/s
Vijaygroup Housing Pvt Ltd

Section: Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3016 of 2024:- Counsel, Mangesh R Kokare appeared for the Applicant and Counsel, Manaswi Agarwal a/w Mahesh Dube appeared for the Respondent no. 1 and Sr. Counsel, Gaurav Joshi a/w Vishnu Shriram and S Kapoor appeared for the RP. By consent of the parties, list this matter along with the other Applications on **09.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

HARSHADA

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)